

Central Administrative Tribunal, Lucknow Bench, Lucknow.

O.A. No.103/2008

This the 21st day of July, 2008

Hon'ble Shri A.K.Gaur, Member (J)
Hon'ble Dr. A.K.Mishra, Member (A)

Bhanu Pratap Singh aged about 58 years son of late Sri Ram Sunder Singh r/o Vill. And Post Sanwa Chandrika, P.S., Antu, Pratapgarh.

Applicant

By Advocate: None

Versus

1. Union of India through Ministry of Communication, Department of Post and Telegraph, Dak Bhawan, New Delhi.
2. Chief Poster General, U.P.Circle, Lucknow.
3. Praver Adhekshak , Dak Ghar, Pratapgarh.
4. Enquiry Officer, Vigilence Assistant Divisional Office, Pratapgarh.

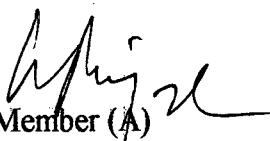
By Advocate: Sri Sanjeev Pandey B/h of r Sri S.P.Tripathi

ORDER (ORAL)

By Hon'ble Sri A.K. Gaur, Member (J)

Learned counsel for respondents submitted that applicant has preferred an appeal on 27.3.2008. If such an appeal is filed by the applicant before PMG, Allahabad, the same shall be disposed of by speaking and reasoned order within a period of 3 months of receipt of copy of this order.

3. With the aforesaid observations, O.A. is disposed of. No order as to costs.


Member (A)

HLS/-


Member (J)